

HIGH COURT OF CHHATTISGARH: BILASPUR

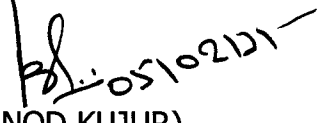
ORDER

No. 53 /Confdl./2025
II-2-1/2025

Bilaspur, dated the 05th February, 2025

Shri Ashwani Kumar Chaturvedi, Member of Higher Judicial Service and presently posted as VI District & Additional Sessions Judge, Raigarh, is hereby, given additional charge of the Court of District & Additional Sessions Judge (FTC), Raigarh, in addition to his own duties, until further orders.

BY ORDER OF THE HIGH COURT


(K. VINOD KUJUR)
REGISTRAR GENERAL

Endt. No. 54 /Confdl./2025
II-2-1/2025

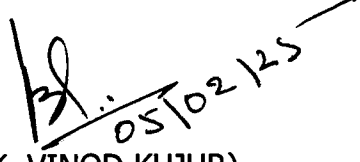
Bilaspur, dated the 05th February, 2025

Copy forwarded to: -

1. Joint Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
6. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

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14. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
15. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
16. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
17. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
18. All Registrars, High Court of Chhattisgarh, Bilaspur for information.
19. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
20. Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
21. *Shri Ashwani Kumar Chaturvedi, VI District & Additional Sessions Judge, Raigarh* for information and compliance. He is directed to take the additional charge of the Fast Track Court **immediately** and send taking over charge report to the Registry through Principal District Judge.
22. Principal District & Sessions Judge, Raigarh for information and necessary compliance.
23. Principal District & Sessions Judge, Balod/Balrampur at Ramanujganj/ Baloda-Bazar/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/Dakshin Bastar at Dantewara/ Dhamtari/ Durg /Jashpur at Jashpurnagar/ Janjgir-Champa/ Kabirdham at Kawardha/ Korba/ Koriya (Baikunthpur)/ Kondagaon/ Mahasamund/ Mungeli/ Raipur/ Rajnandgaon/ Surajpur/ Surguja at Ambikapur /Uttar Bastar (Kanker) for information.
24. All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
25. Additional Registrar (Judicial/D.E./Admn./Classification/Copying/Confidential/Civil & Supreme/Checker/Works/Criminal), High Court of Chhattisgarh, Bilaspur for information.
26. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
27. Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
28. Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
29. Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
30. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
31. Deputy Registrar (S.C.M.S. Cell & S.W./D.E./Protocol/Criminal/Works/T.A. & Medical/Supreme Court Section/Establishment/Lawzima), High Court of Chhattisgarh, Bilaspur for information.
32. Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ SUHAS/ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information.
33. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
34. Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
35. Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


(K. VINOD KUJUR)
REGISTRAR GENERAL